

(b) if so, the purpose for which they are being sent?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) Yes Sir.

(b) Engineers have been sent abroad by Engineers India Ltd. for—

(i) Participation in 'front-end' design entrusted to overseas engineering companies, for jobs for which Engineers India Ltd. is awarded the necessary detailed engineering;

(ii) Training in heat exchange equipment design as per the terms of Engineers India Limited's Agreement with its foreign collaborator in this area of specialization.

(iii) Business development work.

(iv) Participation in certain technical seminars and training programmes, at the invitation of the concerned sponsors, in areas of professional interest to Engineers India Limited.

EXTRADITION OF DR. TEJA AND HIS WIFE TO INDIA

*87. SHRI R. P. KHAITAN:

SHRI LOKANATH MISRA:

SHRI K. C. PANDA:

SHRI SUNDAR MANI PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) the details of the various steps taken by Government so far for the extradition of Dr. Dharam Teja and his wife to India; and

(b) by when Government hope to extradite them?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The Government of India have instituted legal proceedings for the extradition of Dr. Teja from the United Kingdom and the case is before the Court in London.

(b) Nothing can be said about this, as this would depend on the outcome of the proceedings in the Court.

WORLD BANK ASSISTANCE FOR FERTILIZER EXPANSION PROGRAMME

*88. SHRI S. KUMARAN:

DR. Z. A. AHMAD:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state whether there has been

enormous delay in finalising the negotiations for World Bank Assistance for fertilizer expansion programme?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): Cochin and Nangal Expansion projects have been posed for World Bank Assistance. A series of discussions were held with the Bank in regard to these two projects. The Bank required additional detailed information on a number of points. Part of the information has already been supplied. Further discussions are expected to be held shortly with a view to finalise the matter.

VISIT OF FOREIGN SHIPS AT INDIAN PORTS AND AT THE INDIAN OCEAN

*89. SHRI K. P. MALLIKARJUNUDU: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Soviet ships visited the Indian Ocean and called at Indian ports recently and if so, what is the purpose thereof; and

(b) whether any ships of other countries also made similar visits to Indian ports recently and if so, when?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir. Since January 1970, six USSR naval ships visited Bombay and Vishakhapatnam. The visits were of routine type.

(b) Similar routine visits were made to Indian ports by seven US, five UK, two Iranian and one French naval ships during January 1970 to-date.

DEFUNCT HOUSING COOPERATIVE SOCIETIES

*90. CHAUDHARY A. MOHAMMAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question No. 1697 given in the Rajya Sabha on the 2nd September, 1970 and state:

(a) the names of the defunct housing co-operative societies in Delhi which have since deposited the land money and the amount deposited;

(b) the names of the Societies which have since been allotted land in Delhi, the area of land allotted and the places where the said land has been allotted; and

(c) the names of such societies which have not yet been allotted any land so far and the reasons therefor?